

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **12th December 2023 at 04.45 p.m. :**

I

The Division Bench comprising of the of **Hon'ble Shri. Justice Prakash D. Naik (at Bombay) and Hon'ble Shri. Justice Manish Pitale (at Bombay)** will take up the **Misc Civil Application No.65/2021** and other connected matters, **for Pronouncement Orders and all appeals for directions , through Video Conferencing**, as per the board notified.

II

Necessary arrangement for Video Conferencing is made in **Court Room No. 6** of this establishment.

High Court of Bombay at Goa,
Porvorim, Goa

Sd/-

Date : 11.12.2023

(Ram S. Prabhu Dessai)
Registrar (Judicial)